

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION..... Diary No(s).13992/2023

(Arising out of impugned final judgment and order dated 20-07-2012
in C.A. No.3401/2003 passed by the Supreme Court Of India)

SUPREME COURT BAR ASSOCIATION .

Petitioner(s)

VERSUS

B.D. KAUSHIK

Respondent(s)

(IA No.82106/2023 - APPLICATION FOR PERMISSION, IA No. 69113/2023 -
CLARIFICATION/DIRECTION, IA No.69115/2023 - EXEMPTION FROM FILING
PAPER BOOKS)

Date : 14-08-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Dr. Adish Aggarwala, Sr. Adv.
Mr. Sukumar Pattjoshi, Sr. Adv.
Mr. Arijit Prasad, Sr. Adv.
Mr. Ranji Thomas, Sr. Adv.
Mr. Dinesh Kumar Goswami, Sr. Adv.
Mr. Narender Hooda, Sr. Adv.
Ms. S. Wasim Ahmed Qadri, Sr. Adv.
Mr. Meenesh Kumar Dubey, Adv.
Mr. Amrendra Kumar Singh, Adv.
Mr. Vibhu Shanker Mishra, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Shashank Shekhar, Adv.
Mr. Vikas Gupta, Adv.
Mr. Pratap Venugopal, Adv.
Mr. Chanchal Kumar Ganguli, Adv.
Mr. Manish Goswami, Adv.
Mr. Anil C. Nishani, Adv.
Mr. Upendra Mishra, Adv.
Ms. Yugandhara Pawan Jha, Adv.Mr. Pravir Choudhary, AOR
Mr. Prince Arora, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Venketa Balaji Kodavali, Adv.Mr. Parmanand Pandey, AOR
Mr. Utkarsh Pandey, Adv.

Mr. Kartikay Sharma, Adv.
Mr. Rahul Rathee, Adv.

Mr. Milind Kumar, AOR
Mr. Shivaji M. Jadhav, AOR

Ms. Deepeika Kalia, Adv.
Mr. Keshav Khandelwal, Adv.

Mr. Anilendra Kant Srivastava, Adv.
Mr. Keshav Rai, Adv.
Mr. Dillip N., Adv.
Mr. Tarun Kant Samantray, Adv.

For Respondent(s) Mr. Ajay Kumar Jain, Adv.
Mr. Sushant Kumar Mallik, Adv.

Mr. Dinesh Kumar Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. In deference to the previous orders including dated 10.07.2023, Mr. Vikas Singh, learned senior counsel has given certain suggestions.
2. Copy of the same be given to Dr. Adish Aggarwala, learned Senior Advocate and President of the Supreme Court Bar Association.
3. We have impressed upon Dr. Adish Aggarwala and the other members of the Bar Association to submit their respective suggestions and/or the modalities to be followed for further reforms in the election process of the Bar Association. The suggestions may be submitted within eight weeks.
4. Post the matter on 30.10.2023.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)